

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP/54(CHE)2023

NAME OF THE PETITIONER : Stalin Nova Gnanaraj

NAME OF THE RESPONDENT(S) : Shalom Garments Pvt Ltd & 4 Others

UNDER SECTION : Sec 58,59,241 & 242,246 & 337-341 of CA,  
2013

*Kalidharan for Ms. Nema Srinivasan - Petitioner*

*K*

**6)CP/54(CHE)/2023**

**ORDER**

Ld. Counsel Mr.Kalidharan for Ld. Counsel Ms.Hema Srinivasan for the Petitioner. Ld. Counsel Mr.Roshan Atiq for the Respondent.

Both the counsels sought short adjournment as their Sr. Counsel is not available.

List the Petition for hearing on **12.07.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**